

©

കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ഏപ്രിൽ 27 27th April 2021 1196 മേടം 14 14th Medam 1196 1943 വൈശാഖം 7 7th Vaisakha 1943	നമ്പർ } No. } 17
-------------------------	---	--	---------------------

PART III

Commissionerate of Land Revenue

തിരുത്തൽ പരസ്യം

SCHEDULE

നമ്പർ ബി2-4797/2021. 2021 മാർച്ച് 4.

21-1-2020-ലെ കേരള ഗസറ്റിൽ ഗസറ്റ് നമ്പർ 3 (വാല്യം IX, പാർട്ട്-III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 744-ൽ ക്രമനമ്പർ 3 ആയി പ്രസിദ്ധപ്പെടുത്തിയ പരസ്യത്തിൽ (നമ്പർ ബി4-2703/2019) പരേതന്റെ മേൽ വിലാസം 'ഹോസ്ദുർഗ്ഗ് താലൂക്ക്, പത്മനാഭൻ S/o മീനാക്ഷി, പുതുകൈ വില്ലേജ്, ചേടി റോഡ് ദേശത്ത് കാസർഗോഡ് ജില്ല' എന്നത് 'പത്മനാഭൻ, എ. S/o (ലേറ്റ്) മീനാക്ഷി, ടി. വി., ആശ്രമത്തിൽ ഹൗസ്, കടമ്പേരി, മൊറാഴ് വില്ലേജ്, കാന്യാൽ പി. ഒ., തളിപ്പറമ്പ താലൂക്ക്, കണ്ണൂർ ജില്ല' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്കാഫീസ്, (ഒപ്പ്) തഹശീൽദാർ.
 ഹോസ്ദുർഗ്ഗ്.

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Babu	Son	59
2	Sundari	Daughter	49
3	Shankara, S.	Son	42
4	Lakshmi	Daughter	40
5	Ishwara	Son	40
6	Yamuna	Daughter	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Manjeshwaram Taluk

NOTICES

(1)

No. C2-9490/2020. 31st December 2020.

Notice is hereby given to all to whom it may concern that Chandrashekara S/o Damu Belchappada, Puthige House, Pathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Damu Belchappada S/o Shankara Belchappada who expired on 18-4-2011 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Damu Belchappada that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of legal heir	Relationship with the deceased	Age
Chandrashekara	Son	57

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(2)

No. C2-9296/2020. 31st December 2020.

Notice is hereby given to all to whom it may concern that Shankara, S. S/o Chaniya, Badiyar House, Chippar P. O., Chippar Village of Manjeshwaram Taluk has filed an applicant for legal heirship certificate in respect of the legal heirs of late Chaniya, S. S/o Choma, Sunnada House, Chippar who expired on 6-9-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Chaniya, S. that it is proposed to issue a legal heirship certificate according to this to the applicant.

(3)

No. C2-9455/2020. 31st December 2020.

Notice is hereby given to all to whom it may concern that Bhavani W/o Vishnu Purushan, Jodkallu House, Bekur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Vishnu Purushan S/o Thinmaya Purushan who expired on 29-6-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Vishnu Purushan that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Bhavani	Wife	56
2	Mohana	Son	37
3	Ravi, B.	„	32
4	Ganesh, J.	„	30

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(4)

No. C2-9454/2020. 31st December 2020.

Notice is hereby given to all to whom it may concern that Fouzia Sonkal D/o Aboobacker, Baithul Suroor, Oberla, Bekur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Aboobacker S/o Baduvan Kunhi, Baithul Noor, Agarthimoola who expired on 3-10-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Aboobacker that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Beefathimma	Wife	50
2	Fouzia Sonkal	Daughter	38
3	Ummer Farooq	Son	32
4	Asfana Mol	Daughter	28
5	Mohammad Abnaz	Son	24

Objection if any against the issue of said Legal Heirship Certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(5)

No. C2-9356/2020.

31st December 2020.

Notice is hereby given to all to whom it may concern that Zainaba @ Dainabi W/o Abdul Kader Mukri, Katte House, Paivalike P. O., Paivalike Village of Manjeshwaram Taluk has filed an application for Legal Heirship Certificate in respect of the legal heirs of late Abdul Kader Mukri S/o Iddin Mukri who expired on 15-1-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Abdul Kader Mukri that it is proposed to issue a Legal Heirship Certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Zainaba @ Dainabi	Wife	58
2	Amina, P. K.	Daughter	43
3	Zoura, P. K.	„	42
4	Mohammed Haneef	Son	39
5	Nabeesath Misriya	Daughter	36
6	Kadeejath Thahira, P. K.	„	34
7	Ibrahim Kaleel	Son	32
8	Samsuddeen, P. K.	„	28

Objection if any against the issue of said Legal Heirship Certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(6)

No. C2-5740/2020.

31st December 2020.

Notice is hereby given to all to whom it may concern that Shankara, S. S/o Chaniya, Badiyar House, Chippar P. O, Chippar Village of Manjeshwaram Taluk has filed an applicant for Legal Heirship Certificate in respect

of the legal heirs of late Chaniya, S. S/o Choma, Sunnada House, Chippar who expired on 6-9-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Chaniya, S. that it is proposed to issue a Legal Heirship Certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Babu	Son	59
2	Sundari	Daughter	49
3	Shankara, S.	Son	42
4	Lakshmi	Daughter	40
5	Ishwara	Son	40
6	Yamuna	Daughter	34

Objection if any against the issue of said Legal Heirship Certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(7)

No. C2-7318/2020.

2nd March 2021.

Notice is hereby given to all to whom it may concern that Sathyan, M. S/o Balakrishna, Mukarikanda House, Ednad P. O., Ednad Village of Manjeshwaram Taluk has filed an application for Legal Heirship Certificate in respect of the legal heirs of late Sundari, K. W/o Balakrishna, M. who expired on 23-7-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Sundari, K. that it is proposed to issue a Legal Heirship Certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of legal heirs	Relationship with the deceased	Age
1	Sathyan	Son	52
2	Saroja, M.	Daughter	46
3	Radhamani, M.	„	43
4	Vijayalakshmi, M.	„	41
5	Nalinakshi, M.	„	39

Objection if any against the issue of said Legal Heirship Certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,
Manjeshwaram.

(Sd.)
Tahsildar.